

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

LOK SABHA
UNSTARRED QUESTION NO. 2985

TO BE ANSWERED ON AUGUST 03, 2016

VACANT HOUSES

No. 2985 SHRI DEVJI M. PATEL:
 SHRI A.T. NANA PATIL:
 SHRI RAVINDRA KUMAR PANDEY:
 SHRI NIHAL CHAND:
 SHRI DILIP KUMAR MANSUKHLAL GANDHI:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the low-cost houses constructed under different urban housing schemes are lying vacant across the country;
- (b) if so, the details thereof and reasons therefor, State-wise;
- (c) the criteria for allocation of such houses to beneficiaries;
- (d) the number of houses required for providing housing units to all and the number of houses so sanctioned for construction; and
- (e) the details of the timeline of completion and handing over of such houses, phase-wise and
- (f) the details of the amount allocated and spent on the maintenance and construction of residential projects approved by the Government to provide housing in urban areas of the country including Jharkhand during the last three years and the current year?

Cont...

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION
(RAO INDERJIT SINGH)

(a) &(b) Under the urban housing schemes of the Ministry, 2,13,426 houses out of the 10,59,322 houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Rajiv Awas Yojana (RAY) and Pradhan Mantri Awas Yojana (Urban) - Housing for All {PMAY (U)-HFA} all over the country are yet to be occupied by the beneficiaries. State-wise details of these houses are at Annexure - I. The reasons advanced by the States/UTs for these houses lying vacant are mainly reluctance of slum dwellers / beneficiaries to shift in cases of relocation projects, lack of or incomplete basic infrastructure, access to livelihood sources etc.

(C): Urban poor including slum dwellers are covered as beneficiaries under these schemes. Identification of beneficiaries and allotment of houses under these schemes are the responsibility of the State/UT Governments concerned.

(d): As per report of the Technical Group (TG-12) constituted on estimation of Urban Housing shortage of the country, total housing shortage at the beginning of the 12th Five Year Plan was 18.78 million. Exact requirement of houses would, however, depend on demand/ needs assessment by the States/UTs.

Till date, 13, 86,761 houses have been sanctioned under JNNURM & RAY. Further, 8,54,386 houses for urban poor have been sanctioned for construction under PMAY(U)-HFA Mission since its inception on 25.06.2015. Additionally, 7,188 beneficiary households have been disbursed interest subsidy under Credit Linked Subsidy Scheme (CLSS) of PMAY (U).

(e): The Mission period of JNNURM which was initially from the year 2005 to 2012, has been extended upto 31.03.2017 for completing on-going work in the projects sanctioned till 31.03.2012. Construction of houses sanctioned under PMAY (U) including that of subsumed RAY projects is to be completed as per the timelines specified in the projects approved by the States/UTs and within the Mission period which is upto the year 2022.

(f): Details of amounts sanctioned and released to the States/UTs including Jharkhand for construction of houses under the schemes of JNNURM, RAY and PMAY (U) during the last three years and the current year are at Annexure -II.

**Details of vacant houses in JnNURM, RAY and PMAY(Urban) being implemented by
the Ministry of Housing and Urban Poverty Alleviation**

(As on 25.07.2016)

Sl. No.	State/UT	JnNURM	RAY	PMAY	Total
1	A&N Island (UT)	-	-	-	-
2	Andhra Pradesh	19,652	-	-	19,652
3	Arunanchal Pradesh	176	-	-	176
4	Assam	182	-	-	182
5	Bihar	-	-	-	-
6	Chandigarh (UT)	221	-	-	221
7	Chhattisgarh	10,299	4	718	11,021
8	D&N Haveli (UT)	-	-	-	-
9	Daman & Diu (UT)	-	-	-	-
10	Delhi (UT)	26,199	-	-	26,199
11	Goa	-	-	-	-
12	Gujarat	21,512	862	823	23,197
13	Haryana	2,665	409	-	3,074
14	Himachal Pradesh	476	-	-	476
15	Jammu & Kashmir	1	-	-	1
16	Jharkhand	568	596	-	1,164
17	Karnataka	6,523	2,574	-	9,097
18	Kerala	64	83	-	147
19	Lakshdweep (UT)	-	-	-	-
20	Madhya Pradesh	11,420	72	-	11,492
21	Maharashtra	40,948	-	-	40,948
22	Manipur	-	-	-	-
23	Meghalaya	345	-	-	345
24	Mizoram	1,021	-	-	1,021
25	Nagaland	1,444	-	-	1,444
26	Orissa	192	356	-	548
27	Puducherry (UT)	519	-	-	519
28	Punjab	4,652	-	-	4,652
29	Rajasthan	6,581	4,471	-	11,052
30	Sikkim	111	-	-	111
31	TamilNadu	8,588	1,133	-	9,721
32	Telangana	19,166	-	-	19,166
33	Tripura	-	150	-	150
34	Uttar Pradesh	15,662	318	-	15,980
35	Uttrakhand	491	462	-	953
36	West Bengal	712	5	-	717
Grand Total :-		2,00,390	11,495	1,541	2,13,426

O/o - Deputy Chief (MIS)

State-wise details of amount sanctioned and released to States/UTs during each of last three years and current year in JnNURM, Rajiv Awas Yojana and PMAY (Urban).

(As on 25.07.2016)

(Rs. in Crore)

Sl. No.	State/UT	Central Share Involved				Central Share Released			
		2013-14	2014-15	2015-16	Current Year	2013-14	2014-15	2015-16	Current Year
1	A&N Island (UT)	-	-	-	-	-	-	-	-
2	Andhra Pradesh	4.98	-	2,897.21	-	17.34	46.80	334.95	-
3	Arunachal Pradesh	77.39	-	-	-	25.69	32.11	-	-
4	Assam	-	-	-	-	-	23.13	1.82	-
5	Bihar	297.72	-	453.24	322.11	-	157.96	7.12	222.77
6	Chandigarh (UT)	-	-	-	-	4.74	-	-	-
7	Chhattisgarh	-	-	190.05	110.36	85.55	14.31	76.02	-
8	D&N Haveli (UT)	-	-	-	-	-	-	-	1.67
9	Daman & Diu (UT)	-	-	-	-	-	-	-	-
10	Delhi (UT)	-	-	-	-	150.00	352.41	-	-
11	Goa	-	-	-	-	-	-	-	-
12	Gujarat	203.74	247.72	853.62	267.57	228.47	237.05	91.21	255.99
13	Haryana	206.93	-	-	-	113.51	18.10	-	-
14	Himachal Pradesh	-	-	16.16	12.56	15.06	-	-	6.46
15	Jammu & Kashmir	-	-	-	10.25	17.84	12.64	-	1.34
16	Jharkhand	97.15	-	303.59	-	21.32	60.25	50.00	71.44
17	Karnataka	530.81	-	247.83	-	319.45	141.82	0.85	-
18	Kerala	30.01	1.33	-	131.36	28.56	47.08	0.48	-
19	Lakshdweep (UT)	-	-	-	-	-	-	-	-
20	Madhya Pradesh	-	94.19	644.12	-	86.71	113.32	115.45	136.78
21	Maharashtra	-	-	-	1,606.33	342.60	48.47	-	-
22	Manipur	-	-	-	-	10.98	-	-	-
23	Meghalaya	-	-	-	-	4.48	-	-	-
24	Mizoram	-	-	154.29	-	6.94	19.93	12.53	-
25	Nagaland	41.68	-	-	-	-	27.61	-	-
26	Orissa	109.97	65.26	143.22	357.65	52.46	77.94	33.29	-
27	Puducherry (UT)	-	-	-	-	-	-	-	-
28	Punjab	-	-	-	12.80	12.77	3.78	-	-
29	Rajasthan	222.02	-	184.61	-	253.25	87.57	39.35	36.31
30	Sikkim	-	-	-	-	6.57	-	-	-
31	TamilNadu	46.99	33.28	510.20	157.29	237.64	72.55	48.78	158.62
32	Telangana	-	-	1,207.22	-	8.18	48.13	261.76	136.90
33	Tripura	-	77.92	-	643.44	0.70	29.97	-	-
34	Uttar Pradesh	69.65	82.12	-	-	73.34	87.83	-	7.77
35	Uttrakhand	26.84	101.96	41.36	-	5.93	69.06	-	13.76
36	West Bengal	15.05	-	1,123.20	-	279.07	40.35	88.85	193.45
Grand Total :-		1,980.94	703.77	8,969.88	3,631.70	2,409.16	1,870.17	★ 1,162.45	★ 1,243.25

★ Additionally under CLSS component of PMAY (U), Rs. 200.00 crore in FY 2015-16 and Rs. 100.00 crore in FY 2016-17 (till date) have been released to Central Nodal Agencies (CNAs) for disbursing interest subsidy to eligible beneficiaries.

O/o - Deputy Chief (MIS)